

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2297 of 2019 & IA No. 1874 OF 2019

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Tata Power Delhi Distribution Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Amit Kapur for A1
Anupam Varma for A1
Nikhil Sharma for A1
Rahul Kinra for A1
Aditya Singh for A1

Counsel for the Respondent(s) :

ORDER

Appellant is permitted to withdraw the Appeal memo with the liberty to represent the same with proper explanation.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

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